

Sl. No.10

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
Restored Company Petition (IBC) /1/2024(Old Case No. CP(IBC)/36/9/AMR/2022)		9 of IBC	Siemens Limited Vs BGR Energy Systems Ltd

ORDER

Present: Mr. Barnaik Gnosh, Ld. Counsel for the OC.

Vakalath and counter not filed. Mr. Vishnu Vardhan Reddy, Proxy counsel from the O/o SVS Chowdary takes notice on behalf of CD and seeks time to settle the matter. Ld. Counsel for the CD shall file settlement memo, if settlement does not take place, to file counter. For filing vakalath and settlement or counter, list the matter on 09.09.2024 as a last chance.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**